

groups viz. mild, moderate, severe and profound/total. It has been decided that various concessions/benefits would in future be available only to the moderate, severe and profound/total groups; and not to the mild groups. The minimum degree of disability should be 40% in order to be eligible for any concession/benefits.

SC/ST in States Living Below Poverty Line

3306. SHRI MRUTYUNJAYA NAYAK : Will the Minister of WELFARE be pleased to state :

- (a) the percentage of Scheduled Castes people in the various States;
- (b) the number of persons out of them living below the poverty line, state-wise; and

(c) the steps taken by Government to improve their social and economic conditions ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) A Statement I is enclosed.

(b) Number of SC families economically assisted during the 7th Plan and during 1990-91 State/U.T.-wise is given in the Statement II attached.

(c) In order to improve the socio-economic conditions of the Scheduled Castes speedily, a comprehensive strategy of Special Component Plan (SCP) has been adopted. The Special Component Plans are supplemented by Special Central Assistance (SCA) from the Government of India.

STATEMENT I

Percentage of Scheduled Castes people in the various states

Sl. No.	Name of State/UT	Percentage of SC Population to the total Population of the State (As per 1981 Census)
1	Andhra Pradesh	14.87
2	Assam	6.24*
3	Bihar	14.51
4	Goa (Daman & Diu)	2.16
5	Gujarat	7.15
6	Haryana	19.07
7	Himachal Pradesh	24.62
8	Jammu & Kashmir	3.31
9	Karnataka	15.07
10	Kerala	10.02
11	Madhya Pradesh	14.10
12	Maharashtra	7.14
13	Manipur	1.25
14	Orissa	14.66
15	Punjab	26.87
16	Rajasthan	17.04
17	Sikkim	5.78
18	Tamil Nadu	18.35
19	Tripura	15.12
20	Uttar Pradesh	21.16
21	West Bengal	21.99
22	Chandigarh Administration	14.09
23	Delhi	18.03
24	Pondicherry	15.99

*As per 1971 census. (No census could be held in 1981 in Assam owing to disturbed conditions prevailing there at that time).

STATEMENT II

Number of Scheduled Caste Families economically assisted during the Seventh Five Year Plan (1985-90) and 1990-91

State/UT	Seventh Plan	1990-91
1 Andhra Pradesh	1672627	315970
2 Assam	70226	20241
3 Bihar	1361525	237322
4 Goa	6590	1167
5 Gujarat	252585	55989
6 Haryana	217632	33736
7 Himachal Pradesh	135472	17998
8 Jammu & Kashmir	12901	2225
9 Karnataka	529337	73511
10 Kerala	353373	151610
11 Madhya Pradesh	991299	153402
12 Maharashtra	556054	100252
13 Manipur	1949	166
14 Orissa	535679	65574
15 Punjab	303104	48876
16 Rajasthan	650296	118222
17 Sikkim	8079	1079
18 Tamil Nadu	1055491	226920
19 Tripura	25111	5494
20 Uttar Pradesh	1953264	348777
21 West Bengal	1241489	160755
22 Chandigarh	2327	401
23 Delhi	46167	2354
24 Pondicherry	12597	2337
25 Daman and Diu	88	N.A.
Total	11995262	2139368

[English]

Scheme to Eradicate Poverty of Tribals in Bihar

3307. SHRI LALIT ORAON :

SHRI SIMON MARANDI :

SHRI RAM TAHAL
CHOUHARY :

Will the Minister of WELFARE be pleased to state :

(a) whether Government have formulated or propose to formulate any

scheme to eradicate poverty of the tribals in Bihar during the current financial year;

(b) if so, the details thereof;

(c) the time by which the schemes are likely to be implemented;

(d) the number of persons to be benefited from these schemes; and

(e) the total expenditure likely to be incurred on the schemes?